(29)

CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH, NEW DELHI

CP NO. 350/2001 IN MA NO. 2590/2001 OA NO. 1841/1999

New Delhi, this the 29th day of November, 2001

HON'BLE SH. V.K.MAJOTRA, MEMBER (A) HON'BLE SH. KULDIP SINGH, MEMBER (J)

- 1. All India CPWD (MRM) Karamchari Sangathan (Regd.), through its President, Shri Satish Kumar, 34-D, .D.I.Z. Area, Sector-4, Raja Bazar, New Delhi-110001.
- 2. Om Prakash Pandey S/o Sh. Baij Nath Pandey
- 3. Om Prakash (SC) S/o Sh. Shyam Singh
- 4. Kanji Ram (OBC) S/o Sh. Nanak Chand
- 5. Om Parkash (OBC) S/o Mehar Chand
- 6. Ramesh Chand (OBC)
- 7. Barkhu Ram (SC) S/o Sh. Maggan Ram
- 8. Jai Ram Prasad (OBC)
 C/o President, All India CPWD (MRM)
 Karamchari Sangathan (Regd),
 34-D, .D.I.Z. Area, Sector-4, Raja Bazar,
 New Delhi-110001. Applicants

(By Advocate: Sh. Naresh Kaushik)

Versus

- 1. Mr. Krishan Kumar,
 Director General of Works,
 C.P.W.D., Niram Bhawan,
 New Delhi-110011.
- 2. Mr. P.K.Gupta,
 The Superintending Engineer,
 Coordination Circle (Civil),
 C.P.W.D., I.P.Bhawan,
 New Delhi-110002.

--- Respondents

(By Advocate: Sh. Rajeev Bansal)

O_R_D_E_R_(ORAL)

By Sh. Kuldip Singh, Member (J)

Counsel for applicants states that orders had been complied with and he has no more grievance. CP stands

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disposed of. Notices issued to the contemnors are dropped.

MA-2590/2001 already disposed of on 22.11.2001.

(KULDIP SINGH) Member (J)

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(V.K. MAJOTRA) Member (A)